

ZITEM NO.1

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO. 10193/2009 in CRIMINAL APPEAL NO(s). 114 OF 2007

LALLAN CHAUBEY

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(For bail and office report)

Date: 12/04/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)

Mr. K.T.S. Tulsi, sr.adv.
Mr. Kuber Boddh, Adv.
Mr. Anoop Kumar Srivastava, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. Ratnakar Dash, Sr.Adv.
Mr. Sandeep Singh, Adv.
Mr. Anuvrat Sharma, Adv.
Ms. Alka Sinha, Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter on 16th April, 2010.
Meanwhile, copy of the report, as directed, may be
furnished to the parties.

(Sukhbir Paul Kaur)
Court Master

(Vijay Dhawan)
Assistant Registrar